

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISIDITION)**

**APPEAL NO. 90 OF 2016**

**Dated : 8<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

**In the matter of:**

**Essar Power Gujarat Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Prabal Mehrotra  
Ms. Shruti Verma

Counsel for the Respondent(s)

:

Mr. M.G. Ramachandran  
Ms. Poorva Saigal for R.2

**ORDER**

Learned counsel for the appellant seeks three weeks more time to file rejoinder. He may file the same on or before 30.08.2016 after serving copy on the other side.

List the matter on **29.09.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**